

ITEM NO.46

COURT NO.5

SECTION XI

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No(s). 10579/2012

(Arising out of impugned final judgment and order dated 24-01-2012 in WPC No. 2838/2005 passed by the High Court Of Judicature At Allahabad, Lucknow Bench)

PRADESHIYA INDUSTRIAL DEVELOPMENT
CORPORATION LTD. U.P.

Petitioner(s)

VERSUS

HINDUSTAN AERONAUTICS LTD. (LUCKNOW DIVISION)
& ORS.

Respondent(s)

WITH

SLP(C) No. 8265/2015 (XI)

SLP(C) No. 10856/2012 (XI)

SLP(C) No. 11740/2015 (XI)

SLP(C) No. 40164/2012 (XI)

(Application for Directions ON IA 39256/2017)

SLP(C) No. 40163/2012 (XI)

SLP(C) No. 27295/2016 (XI)

SLP(C) No. 492/2018 (XI)

(IA No.128330/2017-CONDONATION OF DELAY IN FILING SLP and IA No.128333/2017-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.128332/2017-CONDONATION OF DELAY IN REFILING SLP)

Date : 11-01-2018 These petitions were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE KURIAN JOSEPH
HON'BLE MR. JUSTICE AMITAVA ROY

Counsel for the
parties

Mr. M. C. Dhingra, AOR
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Mr. Prit Pal Singh, Adv.
Ms. Priyam Mehta, Adv.

Mr. Vishnu Sharma, Adv.
Ms. Anupama Sharma, Adv.
Ms. Sonali Negi, Adv.

Mr. Gaurav Srivastava, Adv.
Mr. Anuvrat Sharma, AOR

Mr. Ajay Sharma, AOR

Mr. Roopansh Purohit, AOR

UPON hearing the counsel the Court made the following
O R D E R

Perused the letter circulated by learned counsel for
Respondent No. 1 seeking adjournment.

I.A.No. 39526 of 2017 (Application for directions)in SLP(C) No.
40164/2012

Issue notice on the application.

List the matter on 31.01.2018 on top of the list.

(JAYANT KUMAR ARORA)
COURT MASTER

(RENU DIWAN)
ASSISTANT REGISTRAR